

Creation of infrastructure for processing and storage of medicinal plants

806. DR. PRABHAKAR KORE : Will the Minister of AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY be pleased to state:

(a) whether Government has received proposal from the State Government of Karnataka to create an infrastructure for processing, storage and area expansion of medicinal plants under the Centrally Sponsored Scheme of National Mission on Medicinal Plants;

(b) if so, whether Government has approved the proposal;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK) : (a) to (c) The National Medicinal Plants Board has received proposal from State Government of Karnataka involving an outlay of ₹145.6917 lakh for establishment of nursery, cultivation of medicinal plants, setting up of storage godowns and drying sheds, for Central assistance under Centrally Sponsored Scheme of “National Mission on Medicinal Plants” during the year 2014-15.

The proposal has been approved and ₹ 147.76 lakh have already been sanctioned to the state for cultivation of medicinal plants on 1671.80 hectare of farmers lands, establishment of one nursery, three drying sheds and three storage godowns.

(d) Does not arise.

Revenue loss by Air India

807. SHRI K.N. BALAGOPAL : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Air India is losing revenue because of the new services by other air lines in same sectors with the same or near to same departures and arrivals times; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR MAHESH SHARMA) : (a) and (b) Domestic schedules are determined by each